

**GOVERNMENT OF INDIA
HUMAN RESOURCE DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:3449

ANSWERED ON:16.03.2011

APPOINTMENT OF VICE CHANCELLORS

Botcha Lakshmi Smt. Jhansi; Das Shri Khagen; Mcleod Smt. Ingrid

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) the eligibility criteria fixed by University Grants Commission (UGC) for appointment of Vice-Chancellors in various universities;
- (b) whether the Government has received any complaints from various quarters regarding appointment of Vice-Chancellors/irregularities being committed by existing Vice-Chancellors;
- (c) if so, the details thereof; and
- (d) the action taken/proposed to be taken by the Government on these complaints?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DR. D. PURANDESWARI)

(a): As per Clause 7.3.0 of the `University Grants Commission (Minimum Qualification for Appointment of Teachers and Other Academic Staff in Universities and Colleges and Measures for the Maintenance of Standards in Higher Education) Regulations, 2010`, the eligibility criteria for appointment of Vice-Chancellors in various universities are as detailed below:

(i) Persons of the highest level of competence, integrity, morals and institutional commitment are to be appointed as Vice-Chancellors. The Vice-Chancellor to be appointed should be a distinguished academic, with a minimum of ten years of experience as Professor in a University system or ten years of experience in an equivalent position in a reputed research and/or academic administrative organization.

(ii) The selection of Vice-Chancellor should be through proper identification of a Panel of 3-5 names by a Search Committee through a public Notification or nomination or a talent search process or in combination. The members of the above Search Committee shall be persons of eminence in the sphere of higher education and shall not be connected in any manner with the University concerned or its colleges. While preparing the panel, the search committee must give proper weightage to academic excellence, exposure to the higher education system in the country and abroad, and adequate experience in academic and administrative governance to be given in writing along with the panel to be submitted to the Visitor/Chancellor.

As far as Deemed Universities are concerned, no eligibility criteria has been prescribed under UGC (Institutions deemed to be universities) Regulations, 2010. However, the selection of Vice Chancellors in Deemed Universities are made by Search-cum-selection Committee comprising a nominee each of the Chancellor of concerned Deemed University, of Central Government and of Board of Management of the institution deemed to be university.

Full details of the selection procedure are available at UGC`s website www.ugc.ac.in.

(b) to (d): Yes, Sir. From time to time complaints alleging administrative, financial, academic and other irregularities are received against some of the Vice-Chancellors from various sources including Central Vigilance Commission and Central Bureau of Investigation. These complaints are processed in the Ministry for suitable action and depending on the prima facie evidence; fact-finding inquiries are conducted and follow up action taken.